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[Shri G. Venkatswamy]
[Placed in Library. *See* No. LT-397/91]

- Report and Accounts (1989-90) of the Hospital Services Consultancy Corporation (India) Limited, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the Medical Council of India, New Delhi and related papers.
- III. Report and Accounts (1989-90) of the Dental Council of India, New Delhi and related papers.
- IV. Report and Accounts (1988-89) of the National Board of Examination, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): Madam, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Annual Report and Accounts of the Hospital Services Consultany Corporation (India) Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) above.

[Placed in Library. See No. LT-357/91]

- II. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report of the Medical Council of India, New Delhi, for the year 1988-89.

- (b) Annual Accounts of the Medical Council of India, New Delhi, for the year 1988-89 and the Audit Report thereon.
- (c) Review by Government on the working of the Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned (a) and (b) above. [Placed in Library. See No. LT—358/91]
  - III. (a) Annual Report and Ac counts of the Dental Council of India, New Delhi, for the year 1989-90 together with the Audit Report on the Accounts.
  - (b) Review by Government on the working of the Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. LT—360/91]

- IV. (a) Annual Report and Ac counts of the National Board of Examination, New Delhi, for the year 1988-89, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

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## EIGHTY-SIXTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI SUKOMAL SEN (West Bengal): Madam, I present the Eighty-sixth Report (in English and Hindi) of the Committee on Subordinate Legislation.